



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

वेबसाइट : www.rbi.org.in/hindi

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001
फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

Website : www.rbi.org.in

इ-मेल email: helpdoc@rbi.org.in

October 22, 2009

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	M/s. Leasement Investo (India) Limited	2 nd Floor, 157 Kapil Vihar, Main Road, Pitampura, Delhi-110034	14.01382 dated November 30, 1998	September 02, 2009
2.	M/s. Khemsons Global Limited	57D, Khizrbad, Near New Friends Colony, New Delhi-110065	14.01259 dated September 22, 1998	August 31, 2009
3.	M/s. Rex Financial Services Private Limited	307, Ajiesh House, 16/3 Abdul Aziz Road, WEA Karol Bagh, New Delhi-110005	B-14.00714 dated April 30, 1998	August 31, 2009

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Press Release: 2009-2010/604

Ajit Prasad
Manager